- II. (a) Annual Report of the National Institute of Open Schooling (NIOS), for the years 2006-2007.
  - (b) Annual Accounts of the National Institute of Open Schooling (NIOS), for the years 2006-2007 and the Audit Report thereon.
  - (c) Review by Government on the working of the above Institute.
  - (d) Statement in respect of Annual Account's and Audit report mentioned at (b). [Placed in Library, See No. L.T. 7660/07]
- L Report and Accounts (2006-07) of various Corporations and related papers
- II. Report (2005-06) of NCBC, New Delhi and related papers

SHRIMATI MEIRA KUMAR: Sir, I lay on the Table:—

- I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:-
- (i) (a) Eighteenth Annual Report and Accounts of the National Scheduled Castes Finance and Development Corporation (NSFDC), New Delhi, for the year 2006-2007, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Review by Government on the working of the above Corporation. [Placed in Library, See No. L.T. 7820/07]
- (ii) (a) Fifteenth Annual Report and Accounts of the National Backward Classes Finance and Development Corporation (NBCFDC), New Delhi, for the year 2006-2007, togetherwith the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Review by Government on the working of the above Corporation. [Placed in Library, See No. L.T. 7821/07]
- II. A copy each (in English and Hindi) of the following papers, under section 15 of the National Commission for Backward Classes Act, 1993:—
  - (a) Annual Report of the National Commission for Backward Classes (NCBC), New Delhi, for the year 2005-2006.
  - (b) Review by Government on the working of the above Commission.
  - (c) Memorandum of Action Taken on the advices tendered by the National Commission for Backward Classes.
  - (d) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library, See No. L.T. 7467/07]
- L Accounts (2003-04) of Babasaheb Bhimrao Ambedkar University, Lucknow and related papers
- II. Report and Accounts (2006-07) of Maulana Azad National Urdu University, Hyderabad and related papers
- in. Report and Accounts (2003-04, 2004-05, 2005-06 and 2006-07) of various Universities/Institutes and related papers

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): Sir, I lay on the Table:

- I. A copy each (in English and Hindi) of the following papers, under sub-section (4) of section 30 of the Babasaheb Bhimrao Ambedkar University Act, 1994:
  - (a) Annual Accounts of the Babasaheb Bhimrao Ambedkar University, Lucknow, for the year 2003-2004 and the Audit Report thereon.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 7698/07]
- II. A copy each (in English and Hindi) of the following papers under sub-section (2) of section 29 and sub-section (4) of section 30 of the Maulana Azad National Urdu University Act, 1996:—
  - (a) Ninth Annual Report of the Maulana Azad National Urdu University, Hyderabad, for the year 2006-2007.
  - (b) Tenth Annual Accounts of the Maulana Azad National Urdu University, Hyderabad, for the year 2006-2007 and the Audit Report thereon.
  - (c) Review by Government on the working of the above University. [Placed in Library. See No. L.T. 7699/07]
- III. A copy each (in English and Hindi) of the following papers:—
  - (i) (a) Annual Accounts of the Indian Institute of Technology, Roorkee, for the year 2005-2006, and the Audit Report thereon, under sub-section (4) of section 23 of the Institutes of Technology Act, 1961.
    - (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 7387/07]
- (ii) (a) Annual Accounts of the Nagaland University, Kohima, for the year 2003-2004, and the Audit Report thereon, under sub section (5) of section 32 of the Nagaland University Act, 1989.
  - (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 7691/07]
- (iii) (a) Annual Accounts of the University of Delhi, for the year 2004-2005, and the Audit Report thereon.
  - (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 7690/07]
- (iv) (a) Annual Accounts of the North Eastern Hill University, Shillong, for the year 2005-2006, and the Audit Report thereon.
  - (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 7692/07]
- (v) (a) Annual Report and Accounts of the Motilal Nehru National Institute of Technology, Allahabad, for the year 2005-2006, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Institute.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 7391/07]

- (vi) (a) Annual Report and Accounts of the National Institute of Technology, Durgapur, for the year 2005-2006, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Institute.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 7390/07]
- (vii) (a) Annual Report and Accounts of the National Institute of Technology, Patna, for the year 2004-2005, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Institute.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 7686/07]
- (viii) (a) Annual Report and Accounts of the Sardar Vallabhbhai National Institute of Technology, Surat, for the year 2005-2006, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Institute.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 7687/07]
- (ix) (a) Annual Report of the Sardar Vallabhbhai National Institute of Technology, Surat, for the year 2006-2007.
  - (b) Review by Government on the working of the above Institute. [Placed in Library. See No. L.T. 7696/07]
- (x) (a) Annual Report and Accounts of the Maulana Azad National Institute of Technology, Bhopal, for the year 2005-2006, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Institute.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 7693/07]
- (xi) (a) Annual Report and Accounts of the National Institute of Technology, Srinagar for the year 2005-2006, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Institute.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 7694/07]
- (xii) (a) Annual Report and Accounts of the National Institute of Technology, Jamshedpur, for the year 2005-2006, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Institute.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 7695/07]

## REPORT OF THE COMMITTEE ON PUBLIC UNDERTAKINGS

SHRI DINESH TRIVEDI (West Bengal): Sir, to lay on the Table a copy (in English and Hindi) of the Twenty-third Report of the Committee on Public Undertakings on action